

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.111  
C.P.(IB)/219(AHM)2021

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Adhyashakti Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..27/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Tirth Nayak, Advocate  
For the Respondent :

**ORDER**

Learned counsel for the Applicant is requesting time to file Form-1A. It is to be filed within two weeks.

Matter stands adjourned to 30.11.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**